

HISTORY OF FREEDOM MOVEMENT IN INDIA

*918. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) whether State Committees to assist the Board of Editors in collection of materials for the compilation of the History of Freedom Movement have been formed; and

(b) if so, in which States?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) Bombay, Saurashtra, Vindhya, Pradesh Uttar Pradesh, West Bengal, Orissa, Madhya Bharat, Madhya Pradesh, Assam, Hyderabad, Rajasthan, Manipur, Coorg and Kutch.

श्री एस० सी० सामन्त : दूसरे राज्यों में अभी तक कमेटी क्यों नहीं बनाई गई ?

श्री के० डी० मालवीय : गवर्नमेंट ऑफ इंडिया ने जनवरी, १९५३ में सिफारिश की थी कि जरूर कमेटियां बना दी जायें, आशा है कि वहां भी शीघ्र ही बन जायेंगी।

श्री एस० सी० सामन्त : इन राज्य कमेटियों में से कोई आई० एन० ए० के बारे में भी खबर इकट्ठा करने की कोशिश कर रही है या नहीं ?

श्री के० डी० मालवीय : इसकी सूचना मुझे नहीं है। कमेटी इस के बारे में जरूर कुछ खबर रखती रहेगी।

Shri Dabhi: May I know the names of the members of the Bombay State Committee?

Shri K. D. Malaviya: Sir, I have not got the names of the Bombay State Committee.

Shri B. C. Das: May I know whether Universities and other cultural associations were consulted before these Boards were formed?

Shri K. D. Malaviya: I am not aware of any such consultations.

Shri B. C. Das: May I know who constitutes these Boards?

Shri K. D. Malaviya: These Committees are created at the State level on the request of the Government here and they are to work under the Central Board which has been constituted to write this History.

Shri B. C. Das: May I again ask whether any public organisations were consulted before these were formed?

Shri K. D. Malaviya: All these must have been taken into consideration.

Shri Punnoose: The hon. Minister gave a list of the States where the State Committees have been formed. May I know whether these are all the States interested in this affair or whether Government is considering forming such organisations in other States also?

Shri K. D. Malaviya: The Board of Editors had recommended the formation of these State Boards and the States I have already mentioned have already formed these Committees. The rest are in the process of forming.

Shri Muniswamy: May I know the name of the person from the South who is on the Board of Editors?

مسٹر آف ایجوکیشن ایڈز نیچرل

ریسورسز ایڈز سائنٹیفک ریسرچ (مولانا

آزاد): ہر وہ اس طرح نہیں بلایا گیا

ہے کہ ہر اسٹیٹ کا آدمی لیا جائے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Board is not constituted in a manner as to include one person from each and every State.]

Dr. Ram Subhag Singh: The Committee for writing the history of the freedom movement of India was, I think, formed in 1950-51. May I know whether that Committee did any work before the appointment of the new Committee under whose auspices so many State Committees are being formed?

مولانا آزاد : اس وقت جو کمیٹی

بلای تھی وہ ایک خاص حد تک کام

کر سکی تھی اور اس کی رپورٹ اس نے دے دی تھی - اس کے بعد وہ کمیٹی ختم ہو گئی - یہ بورڈ جو اب بنایا گیا ہے نئے سرے سے بنایا گیا ہے -

[Maulana Azad: The previous Committee had been able to do its work to a certain extent, and it submitted its report. That Committee has been dissolved now. The present Board has been set up de novo.]

ڈا॰ رام سُبھگ سِیھ : کیتنے دینوں مے یھ اُمرمید کی جاتی ہے کی یھ کمپٹی اِس سِوااتنمِی سَنگراَم کے اِتیہاس کو پُری تارہ سے لیکھ سَکےگی ؟

اِی کے ڈی॰ مالاہوی : یھ بورڈ تین سال کے لیکے بناایا گیا ہے ا

ڈا॰ رام سُبھگ سِیھ : بورڈ کے اُندر لیکھےگا کون ؟

اِی اَس۰ اِی۰ سالاَمنت : کیا ماننیی مَنتری جی کے پاس کوئی اِسی کابَر ہے کی سٹیت اِگورنمِنٹس یا باہر سے کوئی ریکر مینٹس کُلیجے گئے ہے ؟

اِی کے ڈی॰ مالاہوی : مہرے پاس اِس کی سُوچنا نہیں ہے ا

Shri Velayudhan: May I know whether there are members on this Board who were against the Freedom Movement and who had nothing to do with the freedom movement?

Shri H. N. Mukerjee: In view of the fact that this Board is being composed mainly of professional historians and members of the Congress Party, may I know what steps Government are taking to see to it that the contribution of different elements in the freedom movement like the working classes or the Muslim minority get a prominent and proper place in the History that is to be written?

مولانا آزاد - یہ صحیح نہیں ہے کہ اس بورڈ میں صرف کانگریس پارٹی کے ہی آدمی لئے گئے ہیں - ایسے آدمی بھی لئے گئے ہیں جو کانگریس میں نہیں تھے - اور نہیں ہیں -

[Maulana Azad: It is not correct to say that the Board is composed of congressmen alone. There are persons in it who have never been in congress.]

اِی پی॰ اِن॰ راجااِوِج : وھ کون سی پارٹی کے لوگ یھ بتالا سکتے ہے ؟

The Prime Minister (Shri Jawaharlal Nehru): I am not aware of any Committee or Board, ever at any time, having produced a History. Individuals do it. All that the Committees and Boards can do is to collect the materials. After listening to the fact that every State has put up a Committee, frankly I just do not know what these Committees are doing today.

An Hon. Member: Nothing.

Shri Jawaharlal Nehru : As my colleague points out, what I mean is this. Collection of materials is one thing. That everybody can do. A Committee organises that collection. Material does not necessarily mean what ordinary people may call History. Every little fact, every particular notice of a particular period may have some significance: something that happened in 1920, or 1930 and so on. These Committees are meant to collect the materials. In fact, apart from these Committees, we have addressed all kinds of organisations to help in the collection of the materials. It is open to every Member of this House, every cultural or other organisation to help in that. That has to be sifted and ultimately the writing work presumably has to be done by some individual to be chosen later.

Shri H. N. Mukerjee: May I know what steps Government are taking to see that the material is collected with a proper sense of perspective which is the most important matter?

Shri Jawaharlal Nehru: The collection of the materials certainly may require some perspective. But, the real perspective comes in in dealing with the material collected. One may reject that. But, the first attempt should be to collect all kinds of materials, everything that is available and then to apply the perspective to it.

DETENTION UNDER THE PREVENTIVE DETENTION ACT

*919. **Sardar A. S. Saigal:** Will the Minister of Home Affairs be pleased to state how many persons in all the Part A, B and C States have been detained under the Preventive Detention Act up to the 15th July, 1953, since this Act came into force?

The Deputy Minister of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of the House when ready.

I may inform the hon. Member that on the 17th August 1953, the Ministry of Home Affairs has issued a statement giving full information regarding detentions as on 30th June 1953.

सरदार ए० एस० साहगल : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि जो लोग प्रिवेंटिव डिटेन्शन ऐक्ट के मुताबिक जुलाई सन् १९५३ तक रोके गये हैं उन सब के सारे समाचार प्राप्त करने हैं ? और क्या वे सब आप समा भवन के सामने रखने की कृपा करेंगे ?

Shri Datar: Yes; all that information will be laid on the Table of the House.

Shri K. K. Basu: May I know how many of these detenus are detained for political reasons and how many for black-marketing or some other anti-social activities?

Shri Datar: That information will also be collected.

Kumari Ananje Mascarene: May I know whether Government give any allowance to the families of these detenus?

Mr. Deputy-Speaker: That is a different matter. That does not arise here.

We are going away to some other subject.

Shri Punnoose: Am I to understand from the reply of the hon. Minister that the Central Government is not collecting materials from month to month or during a period and that a proper check up is not made on the working of this Act?

The Minister of Home Affairs and States (Dr. Katju): I think every three months figures are collected and laid on the Table of the House in accordance with a promise which was given at the time when the Bill was under consideration last year.

Shri K. K. Basu: May I know whether the Government of India is checking whether all the provisions of the Preventive Detention Act are being followed by the State Governments in its administration?

Dr. Katju: I have every hope that that is being done.

CONFERENCE OF POINT FOUR EXPERTS

*920. **Shri L. N. Mishra:** Will the Minister of Finance be pleased to state:

(a) whether a conference of U. S. Point Four Experts was held at Agra some time in February 1953; and

(b) if so, the subjects discussed and recommendation made by them?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) Yes, Sir.

(b) The Government of India have no information as they were not concerned with the conference which was convened by the U. S. Government.

Shri L. N. Mishra: May I know, if the Government of India was not connected with this conference why the venue of this conference was chosen in India?

Shri B. R. Bhagat: That was primarily for the U.S. Government to decide. The U.S. Embassy at New Delhi, with the permission of the Government of India, have held this conference here.